



The Orissa Gazette

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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART VII.

Advertisements and Notices, etc.

THE ORISSA GAZETTE.

NOTICE.

From the 1st April 1936, the subscription to the *Government Gazette* will be at the following rates payable in advance :—

No. of Parts.	Annual Subscription without postage.	Annual Subscription with postage.
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RATES OF ADVERTISEMENTS IN PART VII.

			Rs. a. p.
Full page per issue	...	...	20 0 0
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Casual advertisements, 8 annas per line per insertion for double column, and 4 annas per line per insertion for single column.

Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette*, Gulzarbagh, Patna", and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home, Revenue and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for, unless the order distinctly states that it is to be continued until further instructions.

All Notifications and other matters intended for publication in *The Orissa Gazette* should reach the Publisher's Office on the preceding Wednesday, to ensure appearance in that week's Gazette.

R. A. DUNCAN,

Publisher, The Orissa Gazette.

WANTED

Candidates for appointment to the Orissa Medical Service during the year 1936.

The candidates must be graduates of an Indian University, be registered medical practitioners and must not be over 28 years of age. Applications should be made to the undersigned by the 30th June 1936, in the form given below, with a certificate of character from the Principal of the Medical College from which he qualified, diploma in original, evidence of age, health certificate from a Civil Surgeon in the form prescribed in rule 57 of the Bihar and Orissa Service Code, domicile certificate in original from the District Magistrate, if the candidate claims to be a domiciled inhabitant of the province.

Any academic distinction obtained during the medical curriculum may be forwarded together with the marks, obtained by the candidates at the final M.B., B.S. examination duly authenticated by the College authorities.

Only natives or domiciled inhabitants of Orissa are eligible. Any attempt on the part of a candidate to enlist support for his application through persons of influence is liable to disqualify him for appointment. No guarantee for appointment can be given to a selected candidate, but if appointed he will be on probation for one year and will be confirmed after that period if his work is satisfactory.

Applications received after the date specified above will be rejected.

Form of application.

1. Name of candidate in full.....
2. Postal address in full.....
3. Father's name.....
4. Date and place of birth.....
5. Names and appointments held under Government
of any of the applicant's family.....
6. Names of institutions in which educated.....
7. University qualifications and academical dis-
tinctions.....
8. Nationality.....
9. Caste.....
10. Home district.....
11. Date of admission, Medical College.....
12. Year in which the M. B. examination was passed.....

G. VERGHESE, MAJOR, I.M.S.,

Director of Health and Prisons Services,
Orissa.

CUTTACK : 2nd June 1936.

INCOME-TAX DEPARTMENT, BIHAR AND ORISSA PROVINCES.

Applications are invited for a post of one Inspector-Accountant on a pay of Rs. 130 a month in the time-scale of Rs. 130—20/2—150—20/3—170—20/4—250. The appointment will in the first instance be temporary and there is every chance of the post being made permanent.

2. Detailed rules governing this appointment will be found in part II of the *Bihar and Orissa Gazette* of November 25, 1931, and no application will be considered unless it complies with those rules.

3. Ordinarily no candidate is eligible for appointment unless he is a native of Orissa Province or permanently domiciled therein, or the subject of a Feudatory Chief in Political relation with the Local Government.

4. Special weight will be attached to a knowledge of Telugu, accountancy and commercial methods.

5. Any attempt on the part of a candidate to enlist support for his application through persons of influence or persons in Government service, whether known to the Commissioner of Income-tax or not, will automatically disqualify him, and interviews will be granted only to those candidates who are specially called for that purpose.

6. True copies of certificates and testimonials which will not be returned should be attached and the originals should be produced at the time of interview, if granted.

7. Applications should be addressed to the Commissioner of Income-tax, Bihar and Orissa Provinces, Patna, by designation and not by name and should reach him by the 20th July 1936.

H. D. CHATTERJEE,

*Commissioner of Income-tax,
Bihar and Orissa Provinces.*

PATNA : 22nd June 1936.

WANTED

A temporary assistant master (vernacular master) for the Balasore zila school on Rs. 35 per month in the Vernacular Teachers' Service.

Qualifications required : A trained Matriculate or a person possessing equivalent qualification.

Applications stating age, home district and teaching experience should be submitted so as to reach the undersigned on or before the 30th June 1936.

S. RAY,

*Divisional Inspector of schools,
North Orissa.*

CUTTACK : 18th June 1936.

WANTED

One Field Mohurrir on Rs. 30 a month for the Orissa Canals Revenue Division, Cuttack.

Qualification : Matriculate with previous experience in office and collection works. The applicant must also be well versed in Oriya and knowledge of Surveying and Settlement records is also necessary.

None need apply who is not a native of, or domiciled in, the province. Preference will be given to candidates of backward community. The selected candidate will have to furnish a cash security of Rs. 100 on appointment.

Applications with copies of testimonials and copy of certificate of examination passed must be submitted to the undersigned before the 7th July 1936 in own handwriting of the candidate and must state age. None need apply who is above 25 years, provided he is not already in Government service.

Any attempt on the part of a candidate to obtain support of his candidature by back-door will disqualify him.

J. N. MAHAPATRA,

*Deputy Collector, Orissa Canals
Revenue Division, Cuttack.*

CUTTACK : 17th June 1936.

[2—1—3-7-1936.]

SURVEY NOTIFICATION.

Notice is hereby given, under section 13 of the Madras Survey and Boundaries Act VIII of 1923, that the survey of land in which Government have an interest in the undermentioned village, Ramannakuppili of Bissumcuttack taluk, is now complete.

2. Unless the survey hereby notified is modified by a decree of civil court under the provisions of section 14 of the same Act, the record of the survey shall be conclusive proof that the boundaries determined and recorded therein have been correctly determined and recorded.

Number and name of village.—S. no. 10 of Ramannakuppili.

Boundaries.—North and East by Public Works Department road. South by remaining portion of land. West by Public Works Department road.

BEHARA SURYANARAYANA MURTY,

Deputy Tahsildar, Bissumcuttack.

10th June 1936.

PUBLIC SERVICE COMMISSION
(INDIA).

Applications are invited for the post of Dental Surgeon, Punjab Dental Hospital, and Principal, deMontmorency College of Dentistry, Lahore. (2) Pay Rs. 800—40—1,000/50—1,250 *plus* overseas pay £ 15 per mensem during the first five years and £ 20 thereafter, if the selected candidate be of non-Asiatic domicile. (3) Age not below 30. (4) Candidates should possess a qualification in Dentistry registrable under the British Dental Act or other equally high qualification, should have undergone a special course of instruction in the theory and practice of Dental Surgery and should be able to produce evidence that they are capable of imparting instruction in the subject. (5) Candidates should be natural-born British subjects. (6) Post permanent. Probation one year. Service terminable by

three months' notice on either side during probationary period. (7) Government servants eligible if permitted to apply by their departments. (8) The appointing authority reserves the right to appoint a resident of the Punjab, if such a person is on the list of "candidates most suitable for appointment" submitted by the Public Service Commission. (9) Canvassing, in any form, will disqualify. (10) Last date for receipt of applications 21st July 1936. Prescribed application forms and further particulars may be obtained from the Secretary, Public Service Commission, Simla. Requests for forms must mention the name of the post.

D. REYNELL,
Secretary,
Public Service Commission.

SIMLA : 16th June 1936.